

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

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LOK SABHA

UNSTARRED QUESTION No.3512

TO BE ANSWERED ON FRIDAY, MARCH 16, 2018/PHALGUNA 25, 1939 (SAKA)

e-Wallet Mechanism under GST for Exporters

3512. SHRI JOSE K. MANI:

Will the Minister of FINANCE be pleased to state:

- (a) the details of total refund claims filed by exporters under Goods and Services Tax (GST) and the total amount disbursed to date;
- (b) whether the Government is yet to come up with a workable model for the proposed e-wallet mechanism to help exporters for paying GST; and
- (c) whether the Government is likely to miss the April 1 deadline specified for the launch of e-wallet mechanism and if so, the details thereof?

**MINISTER OF STATE FOR FINANCE
(SHRI SHIV PRATAP SHUKLA)**

- (a) As on 09.03.2018, the total number of refund applications filed by exporters under GST with the central tax authorities is 6,31,467 and the total amount disbursed is Rs. 8497 crores.
- (b) Yes Sir. A Committee has been constituted to recommend suitable strategy for helping the export sector in the post-GST scenario including formulation of the e-wallet mechanism.
- (c) Yes Sir. The GST Council has deferred the launch of the e-wallet scheme up till 01.10.2018.
